

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-38/ND/2023

IN THE MATTER OF:

Vision Plus Global Services Pvt. Ltd.

....Applicant

Vs.

M/s. Karvy Digikonnnect Ltd.

....Respondent

SECTION

U/s 9 IBC

Order delivered on 16.01.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present at the time of hearing of the matter. In the interest of justice, list the matter on **07.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)